

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.145/ BB/2017	-	Await Report from ROC	252(3)	Mindscapes Enhance Communication Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

27 ARUN CHANDRAN K Pchione  
86-66-427

**ORDER**

PCS for Petitioner Company is present. He is directed to file an Affidavit of the Director/Member of the Company, justifying the reasons for restoration of the Company and also to file Income Tax / Returns if any. ROC has filed his report. Heard PCS. List it for orders on 29/01/2018.

  
**Member (T)**

  
**Member (J)**